

SPECIAL BENCH ITEM NO. 124

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No. 406/2022 IN CP (IB) No. 71/ALD/2017

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	BANK OF BARODA V/S ROTOMAC EXPORTS PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Ms. Shalya Agarwal, Advs.
None.

: *For the Applicant in IA No. 406/2022*
: *For the Respondents in IA No. 406/2022*

ORDER

IA No. 406/2022

Learned counsel for the Applicant present. None for the Respondents.

Learned counsel for the Applicant is directed to inform the next date of hearing to the Respondents by email and copy of email be placed on record, so that effective proceeding can be taken up.

Let the matter be listed on 17th April, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*